RAJYA SABHA

Wednesday, the 9th August, 1972/the I8//11 Sravana, 1894 (Saka).

The House met at eleven of the clock, Mr. Cbavan in the Chair.

ORAL ANSWERS TO QUESTIONS FISH FAMINE IN WESTERN COAST

*209. SHRI S. G. SARDESAI: SHRI YOGENDRA SHARMA: SHRI SITARAM KESRI:t

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether fish famine has set in all along the West Coast right from Versaval to Cochin:
- (b) whether the fishing industry in the West Coast is facing a Crisis due to poor catch in the current year;
- (c) whether hundreds of fishermen | operaling small crafts are likely to be 1 ruined as a result of the crisis;
- (d) where the entry of big business! houses *to* the fishing industry with trawlers has also added to the misery of the fishermen; and
- (e) if so, what steps Government propose to take to solve the developing crisis j in the fishing industry on the West Coast?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) to (e) A j statement is laid on the Table of the I Sabha.

(a) to (c) There has been no serious decline in fish catches in the current year on the West Coast. The quantum of fish production from January to June, 1972 was about 13 per cent less than that of the corresponding period of 1971 but was higher by the same percentage than the production in the corresponding period of 1970. There has been an increase in the catches of shrimp which is commercially the most valuable variety. There has been

tThe question was actually asked on I the floor of the House by Shri Sitaram Kesri.

10 RSS/72 1

a marked rise in the export of shrimp. There is accordingly no basis for the view that there is a crisis in the fishing industry on the West Coast.

(d) and (e) The annual production of marine fish in the country is over one million tonnes, of which about 75 per cent is from the West Coast. About 80 per cent of the fish is landed by indigenous non-powered craft, and the remainder by mechanised boats, most of which have been allotted by State Governments under subsidy-cum-loan schemes to groups of fishermen and fishermen's cooperatives. During the last three years only six deep sea fishing vessels have been introduced in the private sector for commercial fishing. Of these only two are based on the West Coast. The annual production potential of these deep sea fishing vessels is roughly about 500 tonnes per vessel. Only one of the three firms which have imported trawlers falls in the category of dominant undertakings or larger industrial houses. There is therefore no basis for the view that the entry of big business houses with trawlers into the fishing industry has had any significant impact on the situation. It is necessary to increase production and to tap resources which are not within the range of existing vessels. As more mechanised boats and deep sea fishing vessels are proposed to be introduced, Government are already examining the question of demarcating fishing zones in such a manner as to avoid conflict of interests between indigenous craft, mechanised boats and deep sea fishing vessels.

श्री सोता राम केंसरो: अध्यक्षजी खाद्य मंत्री द्वारा उपस्थित बक्तच्य को मैंने पढ़ा श्रीर आपने इस बात से इन्कार किया कि मछली के उत्पादन या पकड़ में तो कभी नहीं हुई है बिल्क जनवरी से जून 1972 की अवधि में मछली का उत्पादन सन् की इसी श्रवधि के उत्पादन की तुलना में 13 प्रतिशत कम था। मेरे प्रकृन पूछने का मतलब यह था कि इसका उत्पादन श्रक्तूबर, नवस्वर श्रीर दिसम्बर के महीने में 50 प्रतिशत कम हुआ जिसको बजह से जो मछुए हैं उनकी श्रामदनी घट गई है श्रीर उन्हें श्राधिक हानि हुई है।

आएने अपने वक्तव्य में यह भी कहा कि इस ममय जो मछली पकड़ने के क्षेत्र हैं उन क्षेत्रों के निर्धारण के प्रथम पर विचार किया जा रहा है। पहली बात मैं यह जानना चाहता है कि इस समय मछुत्रों की जो ब्राधिक स्थिति फैमिन के कारण भौर पकड़ के कारण खराब हुई ग्रीर जो उन्हें पाटा हुआ है-- उनकी आमदनी 300 ६० माहबार से घटकर 100 रू माहवार रह गई है, इस चीज पर आपकी नजर पड़ी है या नहीं? अगर इस चीज पर ब्रापकी नजर पड़ी है, तो इसके लिए सरकार ने ऐसे मछग्रां के लिए कोई योजना बनाई है जिनकी ग्रामदनी फैमिन ग्रीर कम पकड़ की वजह से कम हो गई है? ग्रगर ग्रापने इस तरह की कोई योजना बनाई है, तो वह कौनसी योजना है जिसके द्वारा उनको द्यादिक मदद मिल सके।

SHRI ANNASAHEB SHINDE: Sir. 1 am glad the hon. Member is taking inin fishries also. Hon. Members would appreciate that as far fish landings are concerned, there are periodical eye. This is a phenomenon not peculiar to i India oniy. All over the world, peculiar cycles do occur. But even then we find that from onwards, during the last j one decade, marine landings I been our progressively increasing. It was 'about 6 to 7 lakh tonnes, and now was have crossed 11 or 12 lakh tonnes. compared to 1970, the catch in the first six months of 1972 is much higher. In fact, last year during the first six months we exported iish worth Rs. 15 crores roughly. Now during the same period j we have exported fish worth about Rs. 25 crores. So the exports also are increas- ' ing. But the point is, if we take the State-wise figures, for instance in Kerala there is a set-back. As against 2.14 lakh tonnes last year, the landings have been 1.42 lakh tonnes and this has affected that area obviously. To that extent Mr. Kesri's point is correct. But as far as Maharashtra and Mysore are concerned there has been an increase in the land-

श्री सोता राम केंसरी: अध्यक्ष जो, मंत्री महोदय ने मेरे इस प्रश्न के उत्तर में यह भी कहा कि बड़े बड़े व्यापारी इस क्षेत्र में काम कर रहे हैं जिसकी

वजह से जो छोटे मछए हैं उन्हें हानि हो रही है। उन्हें इस बारे में शायद विश्वास न हो, लेकिन जहां तक मेरी जानकारी है, इस प्रश्न के सम्बन्ध में, मैं यह कह सकता हं कि पश्चिमी तट पर पांच छः हजार मील का जो इलाका मछली पकड़ने का है, जैसे बेरावल में, ऐसे समदी तट पर बड़े बड़े व्यापारी अपने होलर और एयर कंडीणनर लेकर पहुंच जाते हैं और वहां पर मछलियों को पकड़ते हैं। जितनी जगह उनके पास होती है उतनी वे मछली रख लेते हैं और बाकी को छोड़ देते हैं। इसका नतीजा यह होता है कि जब छोटे मछुए मछली पकड़ने जाते हैं, तो मछली पहले ही डर की वजह से उस स्थान से दूर भाग जाती है और उनके हाथ कुछ भी नहीं खाती जिसकी वजह से उन्हें ग्राधिक हानि उठानी पड़ती है।

to Questions

यह जो इलाका है, क्षेत्र है जहां छोटे मछुए मछली मारते हैं...

श्री सभापति: ग्राप प्रका करिए।

थो सीताराम केंसरी : उसकी भमिका बतादुं, मैंने सोचा कि सदन को भी खबर हो। वह जो इलाका है, क्षेत्र है जहां वहे व्यापारी लोग मछली मारते हैं भीर मछली छोड़ देते हैं अधिक हो जाने की वजह से तो मछली भाग जाती है। तो मैं मंत्री महोदय से यह जानना चाहता है कि क्या छोटे मछुग्नों के लिए मछली मारने की जो सीमा है उससे बड़े व्यापारी जो मछली मारते हैं उनको तकरीबन 40-50 फेथम, 100-150 समूद्र में नीचे मछली पकडने का आदेश दिया जायगा जिससे छोटे मछुद्यों को सरफेस पर, नजदीक में मछली मारने का अवसर रहे और वे लामान्वित हो

SHRI ANNASAHEB SHINDE: We have already circulated to the State Governments and we have asked for their view to what extent reservation can be made for smaller fishermen. We do not want this sort of a conflict to come about. Then, secondly we are consulting also the Law Ministry to define what the legal aspects of it are. But I would like to clarify the position because recently I find a spate of questions being asked on this as if there is a very big conflict. I would like to dispel any wrong impression

of the honourable Members. First of all, we have not touched the fringe of the problem as far as deep sea fishing ,s concerned. According to the estimalcs of experts 10 million tons of fish are available in the deep seas round about India. But we are not catching even 10 per cent of the deep fishing In fact our fleet needs to be expanded in a much bigger way. But unfortunately in deep waters small parties are not prepared to invest. First of all, even while encouraging oig parties to go in for deep sea fishing, we would like them not to encroach upon the areas, particularly those which have been referred to by the honourable Member, where smaller fishermen are fishing. As far as deep waters are concerned, I think this needs to be encouraged. In all countries, whether it is Japan or Western countries or other countries, this is done. We find these are complemental y big trawlers and small boatmen with their complementary activity. In our country when we have to find new avenues for employment of fishermen etc., we have to develop our deep sea fishing and I hope the House will appreciate that we need not unnecessarily make an issue in regard to these matters. The Government of India would see that a conflict does not develop and as far as the small fishermen's interests are concerned, we will take all necessary steps.

SHRI SASANKASEKHAR SANYAL: Since it is the Government's case that die big fishermen, the big trawlers, are holding monopoly over the deep sea fishing, is it possible for the Government to organise cooperatives of small fisheries and encourage them to go into the deep sea business. And for that purpose, will the Government give subsidies to them out of the foreign exchange earned by the Government?

SHRI ANNASAHEB SHINDE: Actually the Government of India's policy is to encourage cooperatives. In fact, in a number of areas our cooperatives are functioning. And even for existing cooperatives the subsidy is available. For

instance, we are giving excise rebate on diesel for mechanised boats operated by these cooperatives and fishermen. The policy is that. The point is if we have to go much beyond that, if the cooperatives of fishermen are prepared to come forward, we would very much welcome them. But as the honourable Member has said, at the moment big trawlers, for instance, on the western coast, catch about 1000 tons of fish from deep waters out of 1 million tons. So really the conflict is not there. Therefore, on that account there should not be any doubt.

SHRI N. JOSEPH: In view of the fact that the fishermen living on fish industry on the sea coast between Madras an Visakhapatnam are suffering for want of modern facilities, has the Government got any plan to supply them with loans on a long-term basis and thus encourage ashing and also solve their problem?

MR. CHAIRMAN: The question about Madras sea coast does not arise.

SHRI PRANAB KUMAR MUKHER-JEE: Sir, the honourable Minister has already stated that out of the ten million, production capacity of marine fishing is only one million and 25 per cent is obtained from the east and 75 per cent of it is obtained from the western coast. In I *view* of that, may I know from the honourable Minister whether the Government has any comprehensive scheme to explore the possibilities of augmenting the production from the other coastal areas also and, if so, what is that scheme?

SHRI ANNASAHEB SHINDE: Sir, the honourable Member is right. As I said in the second part of my reply, at the moment, because of the nature of the continental shelf on the western coast— it gradually goes down—fishing is easier as it is shallow and on the eastern coast, the continental shelf goes all of a sudden and, therefore, fishing is difficult. But, Sir, the Government is very much seized of the problem and we are trying, in co-i operation with the State Governments, to encourage development of fisheries on

8

the eastern coast and we hope that the eastern coast would also come up in the years to come.

MR. CHAIRMAN: Last question. Nobody?... All right. Next question.

NATIONAL HOUSING POLICY

*210. SHRI BALACHANDRA MEN ON: SHRI S. G. SARDESAI: SHRI N. K. KRISHNAN: SHRI M. K. MOHTA:t SHRI SHYAMLAL GUPTA: SHRI SANAT KUMAR RAHA: SHRIMATI SITA DEVI: DR. K. MATHEW KURIAN: SHRI VENIGALLA SATYANA-RAYANA:

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply to Starred Question No. 494 given in the Rajya Sabha on 31-5-72 and state:

- (a) whether a National Housing and \ Urban Development Policy has since been formulated; and if so, the details thereof;
- (b) whether a Housing Ministers' Conference was held recently in New Delhi to find out the actual requirements of houses in rural/urban areas and also ways to expedite the progress of the Centrally aided housing schemes; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING DEBI PRASAD CHATTOPA-DHYAYA): (a) to (c) A Statement is laid on the Table of the Sabha.

STATEMENT

(a) No, Sir, The matter is under consideration of a Steering Group set up by

tThe question was asked on the floor of the House by Shri M. K. Mohta.

the Planning Commission in connection with the formulation of the Fifth Five Year Plan.

to Questions

- (b) and (c) A Housing Ministers Conference was held at New Delhi on the 12th and 13th July, 1972 which considered, inter alia, the question of vigorous implementation of the following three Central Sector Schemes:-
 - (i) Scheme for Provision of House-sites to Landless Workers in Rural Areas;
 - (ii) Scheme for Environmental Improvement of Slum Areas in 11 Metropolitan Cities; and
 - (iii) Subsidised Housing Scheme for Plantation Workers.

The main recommendations of the Conference relating to these Schemes are as follows:-

- Administrative and technical machinery both at the Centre and in the States, should be suitably strengthened and geared to the task of speedy implementation of the schemes.
- (ii) 25 per cent of the funds allocated to each State under the first two schemes pending scrutiny and sanction advance to enable them to go ahead with the work on projects formulated in confirmity with the provisions of the schemes pending scrutiny and sanction of those projects by the Government of India.
- (iii) Legislation on Land reforms and conferment of home-stead rights on those landless workers who are in occupation of land in the rural areas as house-sites, should be tied up with the Scheme for Provision of House-sites to Landless Workers in Rural Areas. To reduce the cost of acquisition of land under this Scheme, Land Acquisition Acts of Central and State Governments should be amended in the light of the 25th Amendment to the Constitution.